Written Answers to

Replacement of ICE two/three wheelers with electric vehicles

*315. DR. PRABHAKAR KORE : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government wants to ban Internal Combustion Engine (ICE) powered two and three wheelers with an engine capacity of less than 150cc and replace them with Electric Vehicles (EVs); and

(b) if so, the details of the infrastructure required and the steps taken by Government to implement the replacement of ICE of less than 150cc engine capacity with electric vehicles?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI) : (a) and (b) NITI Aayog, in its meeting held on 14th May, 2019 regarding National Mission for Transformative Mobility and Battery Storage has proposed that after 31st March, 2023 only electric three wheelers (with Lithium Ion or other advanced battery chemistry only) shall be sold under the category of three wheelers and after 31st March, 2025 all new sales under the category of two wheelers below 150cc shall be electric two wheelers (with Lithium Ion or other advanced battery chemistry only). This has been proposed after detailed deliberations with key stakeholders of different Ministries for cleaning up Indian cities and to ensure rapid transition towards Electric Vehicles and making India a manufacturing base for electric two wheelers and electric three wheelers.

The roadmap for implementation shall be finalized in consultation with stakeholders.

Annexure

auring 2014-2013								
Sl. No. State/UT		2014			2015			
		below 14 years	14 and above- below 18 years	Total	below 14 years	14 and above- below 18 years	Total	
1	2	3	4	5	6	7	8	
1.	Andhra Pradesh	0	0	0	0	0	0	
2.	Arunachal Pradesh	0	0	0	0	0	0	

State/UT-wise number of children died due to fall into borewell during 2014-2015

Written A	nswers t	0
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Starred Questions

	2		4				
1	2	3	4	5	6	7	8
3.	Assam	0	0	0	0	0	0
4.	Bihar	1	0	1	1	0	1
5.	Chhattisgarh	0	0	0	0	0	0
6.	Goa	0	0	0	0	0	0
7.	Gujarat	1	0	1	2	2	4
8.	Haryana	0	1	1	0	0	0
9.	Himachal Pradesh	0	0	0	0	0	0
10.	Jammu and Kashmir	0	0	0	0	0	0
11.	Jharkhand	0	0	0	5	1	6
12.	Karnataka	0	0	0	0	0	0
13.	Kerala	0	0	0	1	1	2
14.	Madhya Pradesh	1	0	1	1	0	1
15.	Maharashtra	0	0	0	3	0	3
16.	Manipur	0	0	0	0	0	0
17.	Meghalaya	0	0	0	0	0	0
18.	Mizoram	0	0	0	0	0	0
19.	Nagaland	0	0	0	0	0	0
20.	Odisha	0	0	0	0	0	0
21.	Punjab	0	0	0	0	0	0
22.	Rajasthan	3	0	3	4	0	4
23.	Sikkim	0	0	0	0	0	0
24.	Tamil Nadu	0	2	2	0	0	0
25.	Telangana	0	0	0	1	0	1
26.	Tripura	0	0	0	0	0	0
27.	Uttar Pradesh	2	1	3	8	1	9

Written Answers to		[22 July, 2019]			Unstarred Questions			53	
1	2	3	4	5	6	7	8		
28.	Uttarakhand	0	0	0	0	0	0	0	
29.	West Bengal	0	0	0	0	0	0		
	Total (States)	8	4	12	26	5	31		
30.	Andaman and Nicobar Islands	0	0	0	0	0	0		
31.	Chandigarh	0	0	0	0	0	0		
32.	Dadra and Nagar Haveli	0	0	0	0	0	0		
33.	Daman and Diu	0	0	0	0	0	0		
34.	Delhi	0	0	0	0	0	0		
35.	Lakshadweep	0	0	0	0	0	0		
36.	Puducherry	0	0	0	0	0	0		
	Total (UTs)	0	0	0	0	0	0		
	Total (All India)	8	4	12	26	5	31		

Source: 'Accidental Deaths and Suicides in India'

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Increase in production of coal

3174. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of COAL be pleased to state:

(a) whether Coal India Limited (CIL) was able to meet the target of increased production to fulfill the demand;

(b) if so, the details thereof; and

(c) if not, the efforts made by the Ministry and CIL to increase the production of coal and the outcome thereof?